

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:481

ANSWERED ON:22.02.2006

POWER PROJECTS IN PRIVATE SECTOR

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Will the Minister of POWER be pleased to state:

- (a) the number of private power generation projects in operation in the country;
- (b) whether the Government has evaluated the performance of these projects;
- (c) if so, the outcome thereof;
- (d) if not, the reasons therefor;
- (e) whether the Government has received proposals from private companies to increase capacity of power generation in the country;
- (f) if so, the details thereof during the last three years, year-wise;
- (g) the number of proposals out of them sanctioned by the Government and the action taken thereon; and
- (h) the number of proposals rejected by the Government so far?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) : As per information available with CEA, the total number of projects operating in private sector as on 31.01.2006 is 60.

(b) to (d) : The Central Electricity Authority (CEA) has been monitoring the performance of these operating projects from time to time. It is informed that the power generation of thermal projects in private sector during the years i.e. 2003-04, 2004-05 and upto January, 2006 are 49360 Million Units (MU) (89.0% of target), 50663 MU (94.6% of target) and 45045 MU (91.9% of target) respectively.

There had been no shortfall in the hydro generation. Major reasons for shortfall occurred in the thermal generation are identified as:

- Less supply of gas than allocation;
- No demand on liquid fuel from beneficiary units; and
- No schedules given by utilities.

(e) to (h) : As per the Electricity Act, 2003, no Techno-Economic Clearance (TEC) for thermal power projects is required from Central Electricity Authority (CEA). Further, as per the Electricity Act, 2003 any generating company can set up thermal power plants if it complies with the technical standards relating to connectivity with grid.

Under hydro sector, CEA has received one Detailed Project Report (DPR) in private sector for clearance during last three years. Details of the proposal is as under:

Name of the Scheme/Project	Capacity Estimated	Cost (Cr.)	Date of receipt in CEA	Status
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Teesta Stage-III HEP in Sikkim by M/s. Teesta Urja Ltd. (TUL)	6x200 MW	6569	20.07.2005	The DPR was returned to utility on 09.08.2005 as certain pending essential inputs clearances were not tied up. Besides, M/s. TUL has been asked to submit revised DPR due to
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major changes in
scope of works.